GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3062 ANSWERED ON:13.12.2011 EVE TEASING Mcleod Smt. Ingrid

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether incident of stabbing due to protest against eve teasing has been reported in Mumbai recently;

(b) if so, whether the Union Government has asked for any report from the State Government on this case;

(c) if so, the details thereof;

(d) whether the Ministry is considering to strengthen Sections 354 and 509 of the Indian Penal Code to deal with eve-teasers;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a)to(c) Yes. The incident of stabbing happened on 20th Oct, 2011 at around 23:00 hrs in Andheri (West), Mumbai. A detailed report on the incident and action taken there upon by the State Government is attached as Annexure.

(d)to(f) The Law Commission of India in its 172nd Report and the National Commission for Women have recommended for changes in the provisions of Indian Penal Code relating to crimes against women. The Central Government has also been constantly reviewing and strengthening the existing legislations to curb crimes against woman. Amendments have also been enacted in the Code of Criminal Procedure in 2005 and 2008 to strengthen the law for prevention of crime against women and taking measures for safeguarding the interest of women.

Annexure

REPORT FROM THE STATE GOVERNMENT

On 20th Oct. 2011 at about 23.00 hrs near Amboli Kitchen and Bar Restaurant, Czer Road, Amboli, Andheri (West), Mumbai, the two youths were stabbed after they confronted a bunch of miscreants who passed lewd comments at their women friends. After the incident, on the complaint of Shri Avinash Surendrasingh Solanki @ Bali aged 31 yrs r/o 3 Solanki House, Jariwala Lane, Paskal Colony, Jogeshwari (West), Mumbai, the case was registered at D.N.Nagar Police Station vide C.R.No. 410/2011 U/sec. 302, 307,324,509,506(II) 34 I.P.C. r/w 37(I)(a) r/w. 135(1) B.P.Act against the four accused persons. In this case, injured namely Kinon Velerian Santos aged 25yrs died on 21st Oct. 2011 at about 00.35 hrs at Kokilaben Dhirubai Ambani Hospital, Andheri(W), and second injured Roobin Peter Fernandes aged 28 yrs. died on 31st Oct. 2011 at 19.45 hrs. while taking treatment at Kokilaben Dhirubai Ambani Hospital, Andheri (W), Mumbai. In this case, the four accused were arrested immediately after the incident. The name of the arrested accused persons are as follows:

1) Jitendra Fakirchand Rana @ Chaina Aged, 25 yrs.

2) Satish Nafesingh Durgus Aged 35 yrs.

- 3) Sunil Omprakash Both @ Chota Aged 20 yrs.
- 4) Deepak Ishwar Piwal Aged 19 yrs.

The four arrested accused persons are in judicial custody. The chargesheet will be filed in the court in stipulated time.

In Zone IX, at every police station level anti eve teasing squad comprising of I WPSI/1PSI/2WPC and 3 Men have been formed and anti eve teasing squad patrol the area of their respective police station jurisdiction. Especially they concentrate on colleges, schools, other educational institutions and busy streets as well as malls, hotels, multiplexes, railway station, bus stands. While patrolling, if any one who is indulging in such activities were taken in the custody and legal actions have been initiated as per the law. Since 20th Oct. 2011 in zone IX seven cases have been registered u/sec. 509 IPC, in which six accused persons were arrested and two cases have

been registered u/sec. 354 IPC in which two accused were arrested. As well as 311 persons were booked u/sec.110 Bombay Police Act. The patrolling mobiles, foot patrolling staff have patrol the area of their respective police station and due to which incidents of eve teasing were drastically reduce. In schools and colleges the phone numbers of police stations, control rooms and mobile numbers of incharge of police station, beat officers and detection officers were displayed on the board and if any thing happens, contact immediately on this numbers is written on the display board. As well as meeting with principals of schools, colleges were held and their grievances, problems were heard in length. Campaigning awareness is continuously going on in the campus of the colleges and schools to stop this menace.